

has recently been reached between employers and workers for payment of bonus in plantations of Assam, West Bengal and Tripura for the years 1959, 1960 and 1961.

(b) Under the Agreement, each company has to allocate in each of these years, a sum equal to 14% of its profits in that year for distribution as bonus among its workmen, clerical and medical staff. The Agreement also provides for payment, subject to certain conditions, of a minimum bonus of Rs. 10 to Rs. 25 in Assam Valley and West Bengal, by companies making losses or inadequate profits in a year.

Output of Toilet Goods

79. **Shri Aurobindo Ghosal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the toilets output of toilet goods has increased in 1960;

(b) if so, to what extent; and

(c) the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) 10% approximately.

(c) To meet the increase in demand.

Rickshaw Pullers in Tripura

80. **Shri Dasarath Deb:** Will the Minister of Labour and Employment be pleased to state:

(a) the total number of rickshaw pullers in Tripura;

(b) whether Government has any scheme for the improvement of the condition of these rickshaw pullers; and

(c) if so, the outline of such schemes?

The Deputy Minister of Labour (Shri Abid Ali): (a) 2,503 approximately.

(b) and (c). No complaint or suggestion has been received. However a scheme for setting up Co-operative Societies of Rickshaw Pullers was circulated to State Governments and Union Territories by the Ministry of Community Development and Co-operation, but the Tripura Administration has reported that the Rickshaw Pullers are not interested in the said scheme.

Discrimination in Various Categories of Employees in I.F.S.

81. **Shri Balraj Madhok:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that there is discrimination in various categories of employees of IFS (B) with regard to interval of their stay in India pending posting in foreign countries;

(b) if so, the reasons therefore; and

(c) the steps proposed to be taken to remove this discrimination?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No, Sir. The period of stay at Headquarters and frequency of posting abroad, however, differ from one grade to another, depending upon the number of posts of a particular grade at headquarters, as compared to those in Missions abroad.

(b) Does not arise.

(c) Does not arise.

Land for Retired Army Personnel

82. **Shri Ram Garib:** Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 3057 on the 11th April, 1961 and state:

(a) whether rules have been framed for governing the condition of grant of land to retired army personnel; and

(b) whether allotment of such land has been made with proprietary and transferable rights?